

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 168 OF 2015

Dated: 16th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K. S. Dhingra, for R-1
Mr. Vallinayagam
Ms. Amali for R-5

Mr. Sumit Goel
Ms. Sonal Gupta
Ms. Tanya Chaudhury
Ms. Aishwarya Dash
Mr. Manu Bajaj for R-17

ORDER

The learned counsel, Mr. K.S. Dhingra appeared for the Respondent No. 17 has started his arguments on 10.08.2018 and continued till 16.08.2018 in this matter.

Learned counsel appearing for Respondent No.5 prays for some reasonable time to file his written submissions in the matter.

List this matter for hearing on **20.08.2018**, to enable Respondent No.5 to file his written submissions in the matter.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member